WP(C). No.177/2014

BEFORE THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH

28.05.2015

List this case on 02-06-2015.

JUDGE

28.05.2015

Office note dated 07-05-2015 indicates that as per direction of this Court, the parties had been informed about the receipt of the record from the Principal Bench, Gauhati High Court.

None appears for the parties without showing any cause.

This writ petition is dismissed in default.

JUDGE

BEFORE THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH $\underline{28.05.2015}$

As prayed for by Mr. H.L.Shangreiso, learned counsel appearing for the petitioner, list this case on 25-06-2015.

JUDGE

CRP. No.27/2014

BEFORE THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH

28.05.2015

List this case on 04-06-2015.

JUDGE

28.05.2015

As prayed for by Mr. S.Chakravarty, learned counsel for the petitioner, list this case on 11-06-2015.

JUDGE

BEFORE THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH $\underline{28.05.2015}$

As prayed for by Mr. KC Gautam, learned counsel appearing for the petitioner, list this case after 3(three) weeks.

Mr. N.D.Chullai, learned Sr. GA, has no objection.

List on 18-06-2015.

JUDGE

28.05.2015

Mr. S. Sen, learned counsel appearing for the respondents undertakes to file the affidavit-in-opposition without fail within 3(three) weeks from today. Considering the prayer, 3(three) weeks' time is granted as a last chance for filing affidavit-in-opposition on behalf of the respondents.

List this case on 18-06-2015.

JUDGE

WP(C). No.30/2014

BEFORE THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH

28.05.2015

List this case as a fixed item on 01-06-2015.

JUDGE

28.05.2015

Respondent No.1 had filed affidavit-in-opposition.

Issue rule. Exchange of pleading is complete.

In the meanwhile, the petitioner may file the rejoinder affidavit, if any, to the affidavit-in-opposition filed by the respondent.

Fixed this case for final hearing on 25-06-2015.

JUDGE

WP(C). No.54/2014

BEFORE THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH

28.05.2015

List this case as a fixed item on 01-06-2015.

JUDGE

WP(C). No.56/2014

BEFORE THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH

28.05.2015

List this case on 25-06-2015.

JUDGE

WP(C). No.57/2014

BEFORE THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH

28.05.2015

List this case on 01-06-2015.

JUDGE

WP(C). No.62/2012

BEFORE THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH

28.05.2015

None appears for the petitioner.

List this case on 09-07-2015.

JUDGE

WP(C). No.62/2013

BEFORE THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH

28.05.2015

List this case on 09-06-2015.

JUDGE

28.05.2015

Mr. N. Mozika, learned CGC appearing for the respondents prays for further 4(four) weeks' time for filing affidavit-in-opposition.

Prayer is granted.

List this case on 25-06-2015.

JUDGE

WP(C). No.87/2015

BEFORE THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH

28.05.2015

Mr. N. Mozika, learned CGC appearing for the respondents prays for further 4(four) weeks' time for filing affidavit-in-opposition.

Prayer is granted.

List this case on 25-06-2015.

JUDGE

28.05.2015

As prayed for by Mr. S.Deka, learned counsel appearing for the petitioner, list this case on 09-07-2015.

JUDGE

WP(C). No.148/2014

BEFORE THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH

28.05.2015

None appears for the petitioner.

List this case on 09-07-2015.

JUDGE

WP(C). No.169/2014

BEFORE THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH

28.05.2015

List this case on 02-06-2015.

JUDGE

WP(C). No.174/2014

BEFORE THE HON'BLE MR. JUSTICE T NANDAKUMAR SINGH

28.05.2015

List this case on 09-06-2015.

JUDGE